After the decision is taken it will take at least 2i years to set up a thermal power plant.

Written Answers

SHRIMATI DEVAKI GOPIDAS: May I know whether the hon. Minister is aware ;hat even now during the monsoon time Kerala State is experiencing 50 per cent power cut; from which source the hon. Minister thinks that he can provide power lo this oil refin

SHRI HUMAYUN KABIR: All this pointed out to the Kerala State autho-ve assured us that whatever may be the power position in the e, the refinery will be their first charge and the requirements of the refinery will be met.

SHRIMATI DEVAKI GOPIDAS: Even the important fertiliser factory and the agricultural production projects are undergoing difficulties as power supply to these projects is cut. May I know how many megawatts this oil refinery requires?

SHRI HUMAYUN KABIR: The refinery will require, if I remember right some-38 like 10 to 15 megawatts, and the Kerala State Government have assured us of continuous availability of power to this project from the time they start it in early 1966. We pointed out to them about this power cut, but the Kerala Government have said that they will get certain grid connection as a result of which they will be able ssure this power to the refinery.

SHRIMATI DEVAKI GOPIDAS: This iid connection we are expecting from Mysore. Even with that also we will not be able to meet the requirements of Kerala for its industrial development.

SHRI HUMAYUN KABIR: This question the Kerala Government can answer in greater detail than I can. We have considered the question of setting up a captive power plant. But the captive power plant not been set up because"we have been siven this assurance an! if this thermal plant is set up, the fear which my hon. friend has will be set at rest.

L19RS/65-3

SHRIMATI DEVAKI GOPIDAS: May I know whether the hon. Minister could assure this House that the production of this oil refinery will not be hampered for want of power supply?

to Questions

SHRI HUMAYUN KABIR: I give that assurance on the basis of the assurance by the Kerala State authorities.

MR. CHAIRMAN: I think you will not be offended if next time I do not allow you more than two questions. I allowed you now as we have been running through the questions before the Question Hour is over. Questions are over.

WRITTEN ANSWERS TO **QUESTIONS**

tIMPOJLT OF STBEL PIPES

♦441. SHRI ARJUN ARORA: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state whether any steel pipes were imported during the year 1964-65 for use in the oil industry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): Yes, Sir.

Civic Councils for civil defence

- •602. DR. TARA CHAND: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any Civic Councils kave been formed for organising civil defence measures;
- (b) if so, at what level they have been formed?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

from the 25th November. ITrai 1965.